

(9)

9-11-94

Honble Mr Justice B.C. Saxena - VC
Honble. Mr S. Dasgupta - AM

Advocates have reserved not
to work today. Adjourned to
29-11-1994 for hearing.

OR.

Pleadings are complete.

Misc Appeal No 2712/94

Kept on records.

Judgment
29/11/94

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(15)

29-11-94

Hon. Mr Justice B.C. Saxena VC
Hon. Mr S. Das Gupta AM

Heard counsels for the parties.

Judgement - reserved.

Wt

AM

BoR
VC

Prin

OR Judgment pronounced separately
contained no A 1336/93.

Ba
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